

NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB)No.Ind-3506/252/HDB/2017
NAME OF THE COMPANY	Silver Arrow Holdings Pvt Ltd
NAME OF THE PETITIONER(S)	Silver Arrow Holdings Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies , Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. VIJAYA KUMAR	Advocate B.Com LL.M	VIJAY KUMAR.BADETI 9493656677 @ gmail.com	B. Vijaya k

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr. B. Vijaya Kumar learned counsel for the petitioner and he is complying with the objections raised by the Registry and Company did not commence its operations since incorporation. Post the case on 16.10.2017

Member (Technical)

Member (Judicial)